

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1412
TO BE ANSWERED ON 10th FEBRUARY, 2023**

TRAUMA CARE FACILITIES ALONG NATIONAL HIGHWAYS

**1412: SHRI BASANTA KUMAR PANDA:
DR. DHAL SINGH BISEN:
SHRI MALOOK NAGAR:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government set-up hospitals and Trauma Care Facilities (TCFs) along the National Highways (NHs) across the country and if so, the details thereof
- (b) the details of criteria adopted for setting up of such hospitals and TCFs;
- (c) the details of present and proposed such hospitals and TCFs set up along with National Highways, NHs- wise, State/UT-wise including district- wise in Odisha and the funds allocated /utilized in this regard;
- (d) whether the Government has acquired land for setting up such hospitals and TCFs on NH-44 and if so, the details thereof, State/UT- wise/location-wise;
- (e) whether the Government has held any deliberation with major hospitals of private sector in this regard and if so, the details thereof;
- (f) whether the administrative formalities with various State Governments have been completed in regard for such proposed hospitals/TCFs and if so, the details thereof and if not, the reasons therefor; and
- (g) the time by which such proposed TCFs/ hospitals will be set up in the country, State/UT-wise?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

- (a) to (g) During 11th Five Year Plan (2007-2012) and 12th Five Year Plan (2012-2017) under the “National Programme for Prevention & Management of Trauma and Burn Injuries” (NPPMT&BI), 196 Trauma Care Facilities (TCFs) were sanctioned in Government Hospitals/ Medical Colleges across the country. Many of them are located close to National Highways. Approvals were granted on the basis of proposals received from the States as per norms of the Scheme. Accordingly, MoUs were entered with the State Governments. Under this scheme, TCFs have been set up by the concerned State Government either in existing hospital/ medical college or on the land

available with them. Beyond 12th Five Year Plan, there is no provision of identification of new trauma care facilities under this Scheme and the financial support is in terms of release of the balance share of Central assistance within the total approved cost of the approved facilities during the 11th and 12th FYP. Details of funds allocated to Trauma Care Facilities State /UTs –wise is at <https://main.mohfw.gov.in/sites/default/files/List%20of%20Trauma%20Care.pdf>.
